

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:216  
ANSWERED ON:09.08.2010  
PARTICIPATION OF WORKERS IN MANAGEMENT OF PSUS  
Das Gupta Shri Gurudas

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to allow participation of workers in the management of Public Sector Undertakings (PSUs);
- (b) if so, the details thereof alongwith the steps taken by the Government in this direction; and
- (c) the time by which a final decision is likely to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.216 FOR ANSWER ON 09-08-2010 BY J SHRI GURUDAS DAS GUPTA REGARDING PARTICIPATION OF WORKERS IN MANAGEMENT OF PSUs.

(a) To (c): The Participation of Workers in Management Bill, 1990 was introduced in Rajya Sabha on 30-05-1990. The Bill, inter-alia, includes participation of workers in management of public sector undertakings. It is proposed to pursue the Bill after discussion/consultation with social partner in tripartite fora. Recently, a meeting was held on 12-05-2010 with the representatives of Central Public Sector Undertakings.